

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 45

IA 2885/2021 IN C.P.(IB)224/MB/2020

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **28.11.2022**

NAME OF THE PARTIES: - **HDFC Bank Ltd.**

V/s

**Tree House Education and
Accessories Ltd.**

Appearance (via video-conference):

For Applicant

: Anuj Jain (I/b) Wadia Ghandy & Co.

For Respondent

: Adv. Chirag Sarawagi i/b. Tushar Goradia

Section 60(5), 7 of the IBC, 2016

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 16.01.2023

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)